### GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

## LOK SABHA

#### **UNSTARRED QUESTION NO. 1001**

TO BE ANSWERED ON: 08.02.2023

#### DIGITAL PERSONAL DATA PROTECTION BILL, 2022

#### 1001. SHRI SUNIL KUMAR MONDAL:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) the details of the Digital Personal Data Protection Bill (DPDPB), 2022;
- (b) whether any initiative is proposed to be taken by the Government for its progress;
- (c) if so, the details thereof, State/UT-wise; and
- (d) if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) to (d): The Ministry of Electronics and Information Technology has prepared a draft Bill, titled 'The Digital Personal Data Protection Bill, 2022'. A copy of the draft Bill is available on https://www.meity.gov.in/content/digital-personal-data-protection-bill-2022. The draft Bill sets out the rights and duties of the citizen (Digital Nagrik) and the obligations of the Data Fiduciary for protecting the same, thereby empowering the citizen to secure data privacy.

Extensive consultation on the draft Bill has been undertaken to generate necessary feedback to formulate the provisions of the related legislative proposal.

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